

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:993
ANSWERED ON:01.03.2011
CLEAN DRINKING WATER
Bavalia Shri Kuvarjibhai Mohanbhai

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of metropolitan cities in the country where the facility of clean and safe drinking water is available on a regular basis, State-wise;
- (b) the steps taken/being taken by the Government to supply clean and safe drinking water on a regular basis in various metropolitan cities including Rajkot in the State of Gujarat;
- (c) whether the Government has fixed any target for the said scheme;
- (d) if so, the total amount proposed to be earmarked for the same; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): The metropolitan cities where drinking water facilities are being provided are given in Annexure-A. Water supply systems include aspects related to clean and safe drinking water.
- (b): Urban Water Supply is a state subject and it is the responsibility of the State Governments/Urban Local Bodies(ULBs) to plan, design, execute, operate and maintain such systems. The Ministry of Urban Development is supplementing the efforts of State Governments/Urban Local Bodies by providing Additional Central Assistance(ACA) through Jawaharlal Nehru National Urban Renewal Mission(JNNURM). So far, 10 water supply projects have been approved for the metro cities within Gujarat including Rajkot with approved cost of Rs.891.90 crore.
- (c): The targets under JNNURM are to be met by end of 11th Plan.
- (d) & (e): Out of 527 projects which account for approved cost of Rs.60241.75 crores sanctioned under the Urban Infrastructure and Governance(UIG) component under the JNNURM, water supply sector accounts for 152 projects with an approved cost of Rs. 19681.17 crores.